| | DEFECTIVE REPORT LIST | | | |
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| | DEFECTIVE REPORT OF 06-05-2023 | | | |
| Sl no. | Case Number | Advocate for Petioner/Caveator | Defects as per S.R. | |
| 1 | WP(C)/13726/2023 | SANGRAM MISHRA | OTHERS. PG. 43 & 44 NOT NEAT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. | |
| 2 | WP(C)/11037/2023 | ANIL KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION | |
| 3 | CMAPL/344/2023 | DEBA KUMAR RATH | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED | |
| 4 | CMAPL/342/2023 | NIKUNJA KUMAR ROUT | OTHERS. PLACE IT AFTER FILING OF DISMISSAL ORDER. | |
| 5 | CMAPL/338/2023 | ADV | OTHERS. PLACE IT AFTER FILING OF COPY OF DISMISSAL ORDER & 2ND COPY. | |
| 6 | WP(C)/13710/2023 | SWAPNIL ROY | 6. RECEIPT SHOWING SERV.COPY | |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 7 | WP(C)/13709/2023 | SWAPNIL ROY | OTHERS. WELFARE FEE FOR LAA NOT PAID. OTHERS. PG. NO. 25 NOT LEGIBLE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 8 | WP(C)/13731/2023 | KSHIROD KUMAR SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 9 | WP(C)/13748/2023 | RAJIB RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 | WP(C)/13741/2023 | AGASTI KANUNGO | OTHERS. ANX-6 NOT NEAT. OTHERS. DATE OF ANX-7 NOT TALLY TO ANX-7 AS ANNEXED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 | WP(C)/13721/2023 | AGASTI KANUNGO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 | WP(C)/13717/2023 | AGASTI KANUNGO | OTHERS. PG. NO. 57 NOT NEAT & LEGIBLE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 | WP(C)/14405/2023 | GOPINATH SETHI | OTHERS. NEAT COPY OF PG. 10 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 14 | WP(C)/14442/2023 | SAMEER KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 15 | WP(C)/14165/2023 | AJAYA KUMAR MOHARANA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON |

| | | | FILING OF TRANSLATED COPY NOT FILED |
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| 16 | WP(C)/13874/2020 | GOURANGA CHARAN MOHAPATRA | OTHERS. NEAT COPY OF PG. 21, 23 TO 25, 31 TO 34, 37 TO 39, 44 TO 45, 63 TO 64, 66, 67, 70, 71, 74 TO 76, 107, 114, 118 TO BE FILED. |
| 17 | WP(C)/14514/2023 | SAKTI MOHAN BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 18 | CRLMC/2219/202 | SURYAKANTA DWIBEDI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 | WA/883/2023 | LALATENDU SAMANTARAY,A.G. A | OTHERS. WELFARE FEE OF RS.10/- FOR LAA NOT PAID. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 20 | WA/882/2023 | TARUN PATNAIK, A.S.C. | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. |
| 21 | WA/860/2023 | AMITAV TRIPATHY | 1. COURT FEE IS DEFICIENT. 3. AUTHENTICATION FEE IS DEFICIENT. |
| 22 | WA/878/2023 | SONAK MISHRA,A.S.C | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. |
| 23 | WA/891/2023 | BHABANI SANKAR TRIPATHY (1) | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 24 | WA/887/2023 | TARUN PATNAIK,A.G.A | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. |
| 25 | WA/886/2023 | TARUN | OTHERS. WELFARE FEE OF RS. 10/- |

| | | PATNAIK,A.G.A | FOR LAA NOT PAID. |
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| 26 | WA/884/2023 | SAILAZA NANDAN DAS, A.S.C. | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. |
| 27 | WA/888/2023 | SONAK MISHRA,A.S.C | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. |
| 28 | CMAPL/332/2023 | ADV. | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 29 | CMAPL/330/2023 | NIRANJAN SINGH 1 | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 30 | CRLREV/237/202 3 | ABHAS MOHANTY | OTHERS. PROVISION OF LAW TO BE CORRECTED AFTER CONVERSION. OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 31 | CRLMA/137/2023 | ADV. | OTHERS. PLACE IT WITH CRLMC NO. 1869/2023 |
| 32 | CRLMA/138/2023 | MAHENDRA KUMAR SATAPATHY | OTHERS. PLACE IT WITH BLAPL NO. 3713/2023 |
| 33 | CRLMA/140/2023 | BIPIN KUMAR NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 34 | CRLMA/142/2023 | DEEPAK KUMAR SAHOO | OTHERS. PLACE IT WITH CRLMC NO. 1787/2023 |
| 35 | CRLMA/139/2023 | ASHOK DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 36 | CRLMA/136/2023 | ADV. | OTHERS. PLACE IT WITH CRLMP |

| | | | NO. 2640/2022 |
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| 37 | WA/885/2023 | TARUN PATNAIK,A.G.A | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 38 | WA/890/2023 | SONAK MISHRA,A.S.C | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. OTHERS. DATE CHART NOT FILED. |
| 39 | WA/894/2023 | GAJENDRANATH ROUT,A.S.C | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. |
| 40 | FAO/209/2023 | GOPAL CHANDRA SAMANTARAY | 16. PETITION/APPEAL NOT IN TIME 24. LIMITATION NOT IN TIME / EXPIRED. |
| 41 | CMAPL/329/2023 | GHANASHYAM NAMTOAR | OTHERS. PLACE IT AFTER FILING OF DISMISSAL ORDER. |
| 42 | CMAPL/286/2023 | Jyotirmay Gupta | OTHERS. PLACE IT AFTER FILING OF DISMISSAL ORDER. |
| 43 | CRLA/492/2023 | SAMARENDRA BAHADUR | OTHERS. THIS MAY BE REGISTERED AS BLAPL AS THE MATTER ALSO INVOLVES POCSO ACT 23. NOMENCLATURE NOT CORRECTLY FURNISHED. |
| 44 | CRLA/495/2023 | BIJAYA KUMAR RAGADA | OTHERS. CORRECT NOMENCLATURE WOULD BE BLAPL AS THE MATTER ALSO INVOLVES POCSO ACT. 23. NOMENCLATURE NOT CORRECTLY FURNISHED. |

| 45 | CRLMC/2170/202 | SUDEEPTA KUMAR SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 46 | CRLMC/2167/202 3 | SANGRAM KESHARI ROUT | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 47 | CRLMC/2157/202 | RUDRA NARAYAN PARIJA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 48 | WA/889/2023 | SONAK MISHRA,A.S.C | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. |
| 49 | WA/881/2023 | SIDHARTH SANGAL | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. 1. COURT FEE IS DEFICIENT. |
| 50 | WP(C)/14229/2023 | PITAMBAR ACHARYA | OTHERS. PG. NO. 26,27,29, 60 & 61 NOT LEGIBLE. |
| 51 | WP(C)/14355/2023 | ANOOP MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 52 | WP(C)/13891/2023 | GIRIJA SANKAR MOHANTY | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. 1. COURT FEE IS DEFICIENT. 4. AFFIDAVIT/VERIFICATION NOT PROPER. |
| 53 | WP(C)/14594/2023 | SUJATA JENA | OTHERS. NEAT COPY OF PG. 24 TO 26 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 54 | WP(C)/14441/2023 | SAMEER KUMAR DAS | OTHERS. NEAT COPY OF PG. 12 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 55 | WP(C)/14578/2023 | KEDAR KUMAR DASH | OTHERS. NEAT COPY OF PG. 22, 24 TO 31, 33, 34, 36 TO 37, 40 TO 44, 49 TO 50, 58 TO 60 & 78 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 56 | WP(C)/14422/2023 | KRISHNA CHANDRA SAHU | OTHERS. NEAT COPY OF PG. 13 TO 14, 26 TO 30, 36, 49 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 57 | WP(C)/14424/2023 | KRISHNA CHANDRA SAHU | OTHERS. NEAT COPY OF PG. 16 TO 26 & 35 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 58 | WP(C)/14238/2023 | SOURAV TIBREWAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 59 | WP(C)/13196/2023 | BIJAYA KUMAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 60 | WP(C)/14455/2023 | DIGAMBARA MISHRA | OTHERS. PUT UP FOR S.R AFTER FILING OF 2ND COPY OF BRIEF. |
| 61 | WP(C)/13194/2023 | VIVEKANAND JENA | OTHERS. SYNOPSIS & LIST OF DATES AND EVENTS ARE NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 62 | WP(C)/13871/2020 | GOURANGA | OTHERS. PG. NO. 24, 25, 31, 43 & 110 |

| | | CHARAN MOHAPATRA | NOT LEGIBLE. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
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| 63 | WP(C)/13804/2023 | UPENDRA KUMAR SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 64 | WP(C)/13984/2023 | GANESH PRASAD SAMAL | 1. COURT FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 65 | WP(C)/13989/2023 | GANESH PRASAD SAMAL | 1. COURT FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 66 | WP(C)/13773/2023 | BIREN SANKAR TRIPATHY | OTHERS. OHCBAW FEE RS. 50/- NOT PAID. OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 67 | WP(C)/13702/2023 | SUSANTA SEKHAR PARIDA | 6. RECEIPT SHOWING SERV.COPY |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 68 | WP(C)/13765/2023 | SATYA PRAKASH NATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 69 | WP(C)/13783/2023 | FALGUNI RAJGURU MOHAPATRA | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. |
| 70 | WP(C)/13711/2023 | SWAPNIL ROY | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. OTHERS. PG. 33 & 34 OVER WRITTEN. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 71 | WP(C)/13982/2023 | GANESH PRASAD SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 72 | WP(C)/13981/2023 | GANESH PRASAD SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 73 | WP(C)/13947/2023 | PRAMOD KUMAR NAYAK | OTHERS. ANX-1 IS NOT PAGE MARKED. OTHERS. PARAGRAPHS OF W.P. IS NOT CORRECTLY NUMBERED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 74 | WP(C)/13950/2023 | RAMESWAR BILAS SINHA | OTHERS. INDEX IS NOT PAGEMARKED. OTHERS. SYNOPSIS & LIST OF DATES AND EVENTS ARE NOT ALPHABATICALLY PAGEMARKED AND ALSO NOT MARKED IN INDEX. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
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| 75 | WP(C)/14486/2023 | GOPINATH SETHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 76 | WP(C)/14421/2023 | KRISHNA CHANDRA SAHU | OTHERS. PUT UP FOR S.R AFTER PAGE MARKED IN INDEX |
| 77 | WP(C)/14409/2023 | SHREEKANTA PRASAD SAHOO | OTHERS. NEAT COPY OF PG. 11 TO 14 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 78 | WP(C)/14426/2023 | KRISHNA CHANDRA SAHU | OTHERS. NEAT COPY OF PG. 12, 13, 15 TO 25, 28, 30, 39 TO 42 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 79 | WP(C)/14407/2023 | DHIRENDRA KUMAR MOHAPATRA | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 80 | WP(C)/14382/2023 | GOPAL KRUSHNA NANDA | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. OTHERS. NEAT COPY OF PG. 13 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 81 | WP(C)/14286/2023 | NIHAL RATH | OTHERS. LEGIBLE COPY OF PG. 26, 27, 42 & 43 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 82 | WP(C)/14241/2023 | CHANDRA SEKHAR PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 83 | WP(C)/14387/2023 | GOPAL KRUSHNA NANDA | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. OTHERS. NEAT COPY OF PG. 8 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 84 | WP(C)/14385/2023 | GOPAL KRUSHNA NANDA | OTHERS. WELFARE FEE FOR LAA NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 85 | WP(C)/14383/2023 | GOPAL KRUSHNA NANDA | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 86 | WP(C)/14396/2023 | GOPAL KRUSHNA NANDA | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 87 | WP(C)/14394/2023 | SANJIB KUMAR RATH | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. OTHERS. NEAT COPY OF PG. 8, 9 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 88 | WP(C)/14380/2023 | GOPAL KRUSHNA | OTHERS. WELFARE FEE OF RS. 10/- |

| | | NANDA | FOR LAA NOT PAID. OTHERS. NEAT COPY OF PG. 9 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 89 | WP(C)/14377/2023 | GOPAL KRUSHNA NANDA | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. OTHERS. NEAT COPY OF PG. 9 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 90 | WP(C)/14378/2023 | GOPAL KRUSHNA NANDA | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. OTHERS. NEAT COPY OF PG. 8 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 91 | WP(C)/14390/2023 | GOPAL KRUSHNA NANDA | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. OTHERS. NEAT COPY OF PG. 11 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 92 | WP(C)/14330/2023 | RAMESH CHANDRA NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 93 | WP(C)/14375/2023 | GOPAL KRUSHNA NANDA | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 94 | WP(C)/14373/2023 | PABITRA KUMAR NAYAK | OTHERS. NEAT COPY OF PG. 12, 13, 30, 33 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT |

| | | | FILED |
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| 95 | WP(C)/14522/2023 | SITANSU MOHAN SINGH | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 96 | WP(C)/14525/2023 | SITANSU MOHAN SINGH | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 97 | CRLA/505/2023 | BISWAJIT NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 98 | WP(C)/14527/2023 | PRAMODA KUMAR DASH | OTHERS. NEAT COPY OF PG.24 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 99 | WP(C)/13831/2023 | BIGYAN KUMAR SHARMA | OTHERS. INDEX IS NOT COMPLETELY PAGEMARKED 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 10 0 | WP(C)/13986/2023 | GANESH PRASAD SAMAL | 1. COURT FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 10 | WP(C)/13283/2023 | MANOJ KUMAR | 6. RECEIPT SHOWING SERV.COPY |

| 1 | | BALASAMANTA | TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 10 2 | WP(C)/13483/2023 | SOUBHAGYA KUMAR DASH | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 10 3 | WP(C)/13517/2023 | KAJAL SAHOO | OTHERS. SYNOPSIS & LIST OF DATES AND EVENTS ARE NOT FILED BUT EXHIBITED IN INDEX. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14. NOT PROPERLY INDEXED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |

| 10 4 | WP(C)/14303/2023 | ALOK KUMAR DAS | OTHERS. PG. 9 & 10 AT ANX-1 NOT NEAT & LEGIBLE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 10 5 | WP(C)/14336/2023 | SUDEEP KUMAR SARANGI | OTHERS. OHCBAW FEE RS. 50/- NOT PAID. 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 10 6 | WP(C)/14334/2023 | SUDEEP KUMAR SARANGI | OTHERS. OHCBAW FEE RS. 50/- NOT PAID. 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 10 7 | WP(C)/14327/2023 | SUDEEP KUMAR SARANGI | OTHERS. OHCBAW FEE RS. 50/- NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 10 8 | WP(C)/14302/2023 | ALOK KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 9 | WP(C)/14301/2023 | ALOK KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 0 | WP(C)/14305/2023 | DEBASIS TRIPATHY | OTHERS. SYNOPSIS & DATE CHART NOT FILED. |

| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 11 1 | WP(C)/14341/2023 | SADASIVA PATRA 1 | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 2 | CRLMP/890/2023 | SHRADHASHREE ROUTRAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 11 3 | CRLMP/889/2023 | ALOK KUMAR MOHAPATRA | OTHERS. SYNOPSIS & DATE CHART NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 11 4 | CRLMP/872/2023 | ASISH CHANDRA RATH | OTHERS. SYNOPSIS & DATE CHART NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 11 5 | CRLMP/882/2023 | AJAYA KUMAR JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14. NOT PROPERLY INDEXED. |
| 11 6 | CRLMP/884/2023 | SOUMYA RANJAN RAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL |

| | | | LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 11 7 | CRLMP/886/2023 | KABIRAJ PRADHAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 8 | CRLMP/875/2023 | BYOMAKESH TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 9 | CRLMP/878/2023 | BYOMAKESH TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 0 | CRLMP/880/2023 | BYOMAKESH TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 1 | CRLMP/879/2023 | SANJIB KUMAR BHANJADEO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 2 | CRLMP/881/2023 | BIJAYA KUMAR RAGADA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 3 | CRLMP/876/2023 | BYOMAKESH TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 4 | CRLMP/873/2023 | BIJAYA KUMAR NAYAK (3) | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 5 | CRLMP/874/2023 | AMIYA RANJAN SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 6 | CRLMP/887/2023 | SANJIB KUMAR BHANJADEO | OTHERS. PARAGRAPHS NUMBERING IS TO BE CORRECTED AFTER PARA-9 OTHERS. THE WORD WP(C) IS TO BE SUBSTITUED BY CRLMP. 3. AUTHENTICATION FEE IS |

| | | | DEFICIENT. |
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| 12 7 | CRLMC/2163/202 3 | BIBHUTI RANJAN MOHANTY | OTHERS. ORDER PASSED IN CRLMC NO. 1589 OF 2021 ALONG WITH AFFIDAVIT NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 8 | CRLMC/2164/202 3 | ABHIJIT DAS | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 9 | CRLMC/2162/202 3 | SMRUTI RANJAN MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 13 0 | CRLMC/2158/202 3 | SIDDHARTH PRASAD MISHRA | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 | CRLMC/2237/202 3 | AMIT PRASAD BOSE | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 13 2 | CRLMC/2174/202 3 | PRAVASH CHANDRA JENA | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 3 | CRLMC/2172/202 3 | ABHAS MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 4 | CRLMC/2148/202 3 | ARUN KUMAR DAS 1 | 6. RECEIPT SHOWING SERV.COPY |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 13 5 | CRLMC/2142/202 3 | RAMANI KANTA PATTANAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 6 | CRLMC/2178/202 3 | PITAMBAR JENA | OTHERS. ORDER PASSED IN CRLMC NO. 1679 OF 2020 ALONG WITH AFFIDAVIT NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17. REFERENCE CERTIFICATE NOT FURNISHED. |
| 13 7 | CRLMC/2143/202 3 | MANAS KUMAR CHAND | OTHERS. WELFARE FEE OF RS. 10/- FOR LAA NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 8 | CRLA/500/2023 | JIBANANANDA MOHANTY | OTHERS. DEFICIT. ADV. CLERKS STAMP RS.8/- NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 9 | CRLA/507/2023 | DIPTI RANJAN BHOKTA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16. PETITION/APPEAL NOT IN TIME 24. LIMITATION NOT IN TIME / EXPIRED. |
| 14 0 | CRLA/491/2023 | BIJAYA KUMAR BEHERA (1) | OTHERS. COPY OF JUDGEMENT NOT PAGE MARKED. OTHERS. AT PG.5 LINE 9 OF PARA-8 DATE OF JUDGEMENT NOT CORRECTLY STATED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 14 | CRLA/496/2023 | KABIRAJ PRADHAN | OTHERS. C.COPY OF IMPUGNED JUDGEMENT NOT FILED. OTHERS. PUT UP FOR S.R AFTER |

| | | | FILING OF THE SAME. |
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| 14 2 | CRLA/490/2023 | S.MOHAN PRASAD PATRO | OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED. OTHERS. ANXS. NOT CORRECTLY ARRANGED. OTHERS. IN I.A S AFFIDAVITS NOT MADE. OTHERS. PAGES IN I.A.NOT SIGNED. OTHERS. PG. NOS. 1 TO 14 NOT SIGNED. OTHERS. CRLA NOT CORRECTLY PAGE MARKED. 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 14 3 | CRLA/501/2023 | RITA SINGH | OTHERS. DATE OF JUDGEMENT STATED IN BEING AGGRIEVED PORTION AT PG. NO. 6 APPEARS TO BE NOT CORRECT. OTHERS. SYNOPSIS & DATE CHART NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8. CAUSE TITLE NOT IN ORDER. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 16. PETITION/APPEAL NOT IN TIME 24. LIMITATION NOT IN TIME / EXPIRED. |
| 14 4 | WP(C)/13439/2023 | BIJAYA KUMAR BEHERA 1 | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT |

| | | | NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |
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| 14 5 | WP(C)/13438/2023 | BIJAYA KUMAR BEHERA 1 | OTHERS. THE DATE MENTIONED IN LINE NO. 15 OF PARAGRAPH-5, PG.NO. 4 DOES NOT TALLY WITH THAT OF ANX-2. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 28. PETITIONS/APPEALS/APPLICATIO N MARGIN NOT PROPER/LINE SPACING NOT PROPER |